

DIVISION BENCH

O-125

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/60(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th July, 2021, 10:30
A.M**

Name of the Company	VENUS BUILDTECH INDIA P LTD. Vs. SENBO ENGINEERING LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the Operational Creditor

Mr. Rajeev Shrivastava, Advocate

ORDER

Mr. Rajeev Shrivastava, Ld. Counsel for the Operational Creditor present.

Ld. Counsel for the Operational Creditor present. Registry is directed to issue notice to the Corporate Debtor. Upon receipt of notice, the Corporate Debtor to file reply affidavit. Copies of reply shall be served on the Counsel of record for the Operational Creditor.

List this matter on 07.09.2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**